

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:5659
ANSWERED ON:10.05.2012
CLAIM OF SUBSIDY
Sardinha Shri Francisco

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the amount of subsidy granted by the Government to fertilizer producing factories in the country in the private sector;
- (b) whether the Government is aware of some producers being involved in importing finished fertilizers and sharing as raw materials and thus the Government subsidy as it is manufactured in the country;
- (c) if so, the number of such cases detected during the last three years and the current year; and
- (d) the action taken by the Government against such producers during the said period?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) The amount of subsidy released by the Government to the fertilizer producing factories in the private sector is given below:-

(Rupees in Crores)

Product	2009-10	2010-11	2011-12
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Indigenous Urea	6229.47	5891.17	8432.69
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Indigenous P&K	8298.42	10689.01	10249.31
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Total	14527.89	16580.18	18682.00
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(b) to (d) The subsidy payable on P&K Fertilizers, whether indigenously manufactured or imported, is the same. Therefore, the question of claiming the Government subsidy on imported fertilizers and sharing as raw materials and thus claiming the Government subsidy as it is manufactured in the country, does not arise.